## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:317 ANSWERED ON:15.12.2014 CCTV AT RAILWAY STATIONS Chautala Shri Dushyant;Dhurve Smt. Jyoti

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken adequate steps to beef up security and surveillance, including installation of CCTV/surveillance cameras at major railway stations and if so, the details thereof;
- (b) whether the CCTV footage is being monitored constantly and if so, the details thereof along with the number of cases detected through CCTV/ surveillance cameras;
- (c) whether the Railways have any proposal to install CCTV/surveillance cameras in all the trains and at railway stations in a phased manner and if so, the details thereof; and
- (d) the fresh action taken by the Railways to strengthen security system at all the railway stations in the country?

## **Answer**

MINISTER OF RAILWAYS (SHRI SURESH PRABHAKAR PRABHU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 317 BY SRIMATI JYOTI DHURVE AND SHRI DUSHYANT CHAUTALA TO BE ANSWERED IN LOK SABHA ON 15.12.2014 REGARDING CCTV AT RAILWAY STATIONS.

- (a): Policing on Railways is a State subject therefore prevention of crime, registration of cases, their investigation and maintenance of peace and order in railway premises as well as on running trains are the statutory responsibility of the States which they discharge through the Government Railway Police (GRP). As such, responsibility for security at stations rests with concerned States. Railways through the Railway Protection Force (RPF) supplement efforts of States to strengthen security at railway stations which include installation of Close Circuit Television (CCTV) Cameras for round the clock surveillance at major railway stations over Indian Railways. 7274 CCTV cameras are available at 311 stations, including 80 stations under Integrated Security System.
- (b): Yes, Madam. CCTV footage is being monitored constantly. In case any suspected person/object/unusual occurrence is noticed, immediate remedial measures are taken by on duty staff so that security of passengers and railway property is not compromised. During the year 2014 (upto November 2014) a total of 2468 cases have been detected through CCTV cameras.
- (c): No, Madam. However, this Ministry have advised a long term and short term Action Plan for provision of CCTV in ladies compartments. As per Long term Action Plan, CCTV is to be provided in the ladies compartments of 50 EMU rail cars and on 50 Main Line trains. These CCTV cameras would be installed based on technical specification being developed by Integral Coach Factory, Chennai. As a short term Action Plan, certain of-shelf solutions are to be tried out on few coaches to gain experience so as to develop suitable standard specification.

Based on the report of a High Level Committee and in consultation with zonal railways, 202 stations have been identified as sensitive for the purpose of installation of an Integrated Security System (ISS) at an approved cost of Rs. 353 crore. ISS comprises of following four broad areas-

- (i) Internet Protocol based Close Circuit Television (CCTV)(ii) Access control(iii) Personal and Baggage Screening System(iv) Bomb Detection and Disposal System
- ISS is in various stages of installation at 101 stations over 14 zonal railways. CCTV cameras have already been installed at 80 stations under Integrated Security System.
- (d): Security has been identified as one of the priority areas by Railways for strengthening and upgradation. Steps initiated to strengthen security at railway stations include-
- i) Surveillance through CCTV cameras.

- ii) Access control at major stations.
- iii) Protection and guarding of platforms, yards and circulating areas.
- iv) Coordination with GRP and civil police authorities.
- v) Implementation of Integrated Security System at sensitive stations.
- vi) Setting up of Security Helpline through Security Control Rooms of RPF.
- vii) Extension of CUG telephone facility to RPF Train escort with sanction of 4000 SIMs to zonal railways.
- viii) Proposal has been initiated for amendment in the RPF Act 1957 to empower RPF to deal with passenger related offences in passenger area.
- ix) Strengthening of manpower by creation of additional posts and filling up of vacancies. 16388 recruits have been directed to undergo six months initial training before being inducted into field units of RPF by May, 2014.
- x) Proposal for creating 4192 additional posts to be exclusively filled with women candidates has been sent to Ministry of Finance.